

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

CP 310/00064/2018 in OA/310/01023/2016

Dated Wednesday the 19th day of September, Two Thousand Eighteen

PRESENT

**Hon'ble Smt. Jasmine Ahmed, Member(J)
&
Hon'ble Shri. R. Ramanujam, Member (A)**

R. Raghavendran
No. 142, Veppilaipatty PO
Mangalapuram 636 202. .. Applicant

By Advocate M/s P.R.Satyanarayanan

Vs.

1. Union of India represented by
Shri. A.N. Nanda
Director General
Department of Posts
Dak Bhavan, New Delhi 110 001.
2. Shri. J.T. Venkateswarlu
Postmaster General
Western Region
Coimbatore 641 002.
3. Shri. E.R. Palanisamy
Superintendent of Post Offices
Salem West Postal Division
Salem 636 005. .. Respondents

By Advocate Mr. G. Dhamodaran

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

This contempt application is filed by the applicant in OA 1023/2016 against the respondents for willful disobedience of the order passed by this Tribunal dated 20.04.2017 in the above said OA.

2. Mr.P.R.Satyanarayanan, counsel for the applicant present. Mr.G.Dhamodaran, counsel for the respondents present.
3. Learned counsel for the respondents states that the order of this Tribunal dated 20.04.2017 has been challenged before the Hon'ble High Court by way of Writ Petition.
4. Accordingly, for the time being we are closing the CP subject to the outcome of the Writ Petition.

(R.RAMANUJAM)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

19.09.2018

M.T.